

12.06 hrs.

## COMMITTEE OF PRIVILEGES

## Sixth Report

SHRI R.R. BHOLE (Bombay South-Central) : I beg to present the Sixth Report (Hindi and English versions) of the Committee of Privileges.

(Interruptions)

MR. SPEAKER : What is it that I can do ? What can I do ?

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : Sir I am on a point of order.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY : Kindly allow me to raise my Point of Order.

MR. SPEAKER : What is your Point of Order ?

SHRI SATYASADHAN CHAKRABORTY : Sir, it is on record. You have said that the Adjournment Motion which we have tabled cannot be discussed under the Rules.

Sir, I would request you to quote the Rules under which we cannot discuss the Adjournment Motion. Sir, you can rule out the Adjournment Motion, but you cannot say that under the Rules this cannot be discussed. Let me say, I have a right to move an Adjournment Motion. It is also your right to admit it or not to admit it. But, Sir, you have been saying that this cannot be discussed under the Rules.

Under what rules this cannot be discussed ? Sir, please tell me, under what rule it is not to be discussed. You can disallow it; you can say that 'I have disallowed'

You can do it. But you cannot say that under the Rules you cannot discuss.

MR. SPEAKER : Mr. Satyasadhan, I cannot disallow a thing which is admissible. I have to disallow a thing which cannot be allowed under the rules. That is what I have done. I have explained it.

SHRI SATYASADHAN CHAKRABORTY : How ?

MR. SPEAKER : Mr. Chakraborty, look here ; listen to me properly. Under rules this cannot be done under adjournment motion.

SHRI SATYASADHAN CHAKRABORTY : It is your discretionary power. Not that you cannot do it.

MR. SPEAKER : Look here ; if you listen to me properly, I have got to say something.

SHRI NIREN GHOSH (Dum Dum) : You have utilised your discretionary power to disallow every adjournment motion. That is the trouble.

(Interruptions)

MR. SPEAKER : You have not got patience to listen to me, Mr. Ghosh. When I am on my legs you are speaking. Where has your sense of decency gone ? You must sit down when I am standing. I say that I have already committed myself in the leaders' meeting, in the Business Advisory Committee meeting, that we are going to discuss it. We have already decided on this subject and for this very purpose I have called a meeting at 8 P.M. this afternoon.

SHRI HARIKESH BAHADUR (Gorakhpur) : We want that this should be taken up just now.

श्री राम लाल राही (पिसरिख) : आपको मूल्य वृद्धि पर डिस्कशन कराना चाहिए ।\*\*\*

(व्यवधान)